

On behalf of Shri Ghulam Nabi Azad, I beg to lay on the Table :

- (1) A copy of the Monopolies and Restrictive Trade Practices Commission (Recruitment of Members of Staff) Second Amendment Rules, 1983, (Hindi and English versions) published in Notification No. G.S.R. 927 in Gazette of India dated the 19th December, 1983 under sub-section (3) of section 67 of the Monopolies and Restrictive Trade Practices Act, 1969. [Placed in Library. See No. LT-7460/83]
- (2) A copy each of the following Notifications (Hindi and English versions) under sub-section (3) of section 620A of the Companies Act, 1956 :—
 - (i) G.S.R. 843 published in Gazette of India dated the 19th November, 1983 declaring Messrs Sri Raja Raja Cholan Mutual Benefit Fund Limited to be a 'Nidhi' under section 620A(1) of the Companies Act, 1956.
 - (ii) G.S.R. 844 published in Gazette of India dated the 19th November, 1983 declaring Messrs Paighat Permanent Fund Limited to be a 'Nidhi' under section 620A (1) of the Companies Act, 1956. [Placed in Library. See No. LT-7461/83]

Review on and Report of Indian Telephone Industries Ltd., Bangalore for 1892-83 and of Hindustan Teleprinters Ltd., Madras for 1982-83

THE DEPUTY MINISTER IN THE MINISTRY OF COMMUNICATIONS (SHRI VIJAY N. PATIL) : I beg to lay on the Table a copy each of the follow-

ing papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956 :—

- (a) (i) Review by the Government on the working of the Indian Telephone Industries Limited, Bangalore, for the year 1982-83.
- (ii) Annual Report of the Indian Telephone Industries Limited, Bangalore, for the year 1982-83 along with Auditor Accounts and the comments of the Comptroller and Auditor General thereon. [Placed in Library. See No. LT-7462/83]
- (b) (i) Review by the Government on the working of the Hindustan Teleprinters Limited, Madras, for the year 1982-83.
- (ii) Annual Report of the Hindustan Teleprinters Limited, Madras, for the year 1982-83 along with Audited Accounts and the comments of the Comptroller and Auditor General thereon. [Placed in Library. See No. LT-7463/83]

Notifications under Regional Rural Banks Act, and Notification re Market Loans

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY) : I beg to lay on the Table :—

- (1) A copy each of the following Notifications (Hindi and English versions) under sub-section (3) of section 29 of the Regional Rural Banks Act, 1976 :—
 - (i) The Gurdaspur Amritsar Kshetriya Gramin Vikas

- Bank (Meetings of Board) Rules, 1983 published in Notification No. S.O. 2342 in Gazette of India dated the 28th May, 1983.
- (ii) The Shivalik Kshetriya Gramin Bank (Meetings of Board) Rules, 1983 published in Notification No. S.O. 2343 in Gazette of India dated 28th May, 1983.
- (iii) The Kapurthala Firozpur Kshetriya Gramin Bank (Meeting of Board) Rules, 1983 published in Notification No. S.O. 2344 in Gazette of India dated the 28th May, 1983.
- (iv) The Vindhyavasimi Gramin Bank (Meetings of Board) Rules, 1983 published in Notification No. S.O. 2345 in Gazette of India dated the 28th May, 1983.
- (v) The Aurangabad Jalna Gramin Bank (Meetings of Board) Rules, 1983 in Notification No. S.O. 2346 in Gazette of India dated the 28th May, 1983.
- (vi) The Nagaland Rural Bank (Meetings of Board) Rules, 1983 published in Notification No. S.O. 2347 in Gazette of India dated the 28th May, 1983.
- (vii) The Shri Sathvahans Gramin Bank (Meetings of Board) Rules, 1983 published in Notification No. S.O. 2348 in Gazette of India dated the 28th May, 1983.
- (viii) The Nainital Almora Kshetriya Gramena Bank (Meetings of Board) Rules, 1982 published in Notification No. S.O. 2349 in Gazette of India dated the 28th May, 1983.
- (ix) The Chaitanya Grameen Bank (Meetings of Board) Rules, 1983 published in Notification No. S.O. 2359 in Gazette of India dated the 28th May, 1983.
- (x) The Shahjahanpur Kshetriya Gramin Bank (Meetings of Board) Rules, 1983 published in Notification No. S.O. 2351 in Gazette of India dated the 28th May, 1983.
- (xi) The Rajgarh Kshetriya Gramin Bank (Meetings of Board) Rules, 1983 published in Notification No. S.O. 2352 in Gazette of India dated the 28th May 1983.
- (xii) The Kolar Gramin Bank (Meetings of Board) Rules, 1983 published in Notification No. S.O. 2353 in Gazette of India dated the 28th May, 1983.
- (xiii) The Chandrapur Gadchirali Gramin Bank (Meetings of Board) Rules, 1983 published in Notification No. S.O. 2354 in Gazette of India dated the 28th May, 1983.
- (xiv) The Thar Anchalik Gramin Bank (Meetings of Board) Rules, 1983 published in Notification No. S.O. 2355 in Gazette of India dated the 28th May, 1983.
- (xv) The Mewar Anchalik Gramin Bank (Meetings of Board) Rules, 1983 published in Notification No. S.O. 2356 in Gazette of India dated the 28 May, 1983.

(xvi) The Chhindwara-Seeni Kshetriya Bank (Meetings of Board) Rules, 1983 published in Notification No S.O. 2357 in Gazette of India dated the 28th May, 1983.

Bill, 1981, be further extended upto the first day of the last week of the Hundred and Twenty Ninth Session of the Rajya Sabha.”

(xvii) The Vidur Gramin Bank (Meetings of Board) Rules, 1983 published in Notification No. S.O. 2358 in Gazette of India dated the 28th May, 1983.

12.08 hrs.

COMMITTEE ON PRIVATE MEMBERS' BILLS AND RESOLUTIONS

Sixty-eighth Report

(xviii) The Bijapur Grammeena Bank (Meetings of Board) Rules, 1983 published in Notification No. S.O. 2359 in Gazette of India dated the 28th May, 1983. [Placed in Library. See No. LT-7464/83]

SHRI G. LAKSHMANAN (Madras North): I beg to present the Sixty-eighth Report (Hindi and English versions) of the Committee on Private Members' Bills and Resolutions.

(2) A copy of Notification No. F 4 ()-W&M/83 (Hindi and English versions) dated the 16th December, 1983 regarding market loans. [Placed in Library. See No. LT-7465/83]

COMMITTEE OF PRIVILEGES

Seventh Report

SHRI R. R. BHOLE (Bombay South Central): I beg to present the Seventh Report (Hindi and English versions) of the Committee of Privileges.

12.06 hrs.

MESSAGE FROM RAJYA SABHA

SECRETARY : Sir, I have report the following message received from the Secretary-General of Rajya Sabha :-

“I am directed to inform the Lok Sabha that the Rajya Sabha, at its sitting held today, the 19 December, 1983, adopted the following motion in regard to the presentation of the Report of the Joint Committee of the Houses on the Mental Health Bill, 1981 :-

COMMITTEE ON ABSENCE OF MEMBERS FROM THE SITTINGS OF THE HOUSE

(i) Fourteenth Report

SHRI P.V.G. RAJU (Bobbili) : I beg to present the Fourteenth Report (Hindi and English versions) of the Committee on Absence of Members from the Sittings of the House.

(ii) Minutes

“That the time appointed for presentation of the Report of the Joint Committee of the Houses on the Mental Health

I beg also to lay on the Table Minutes (Hindi and English versions) of the sitting of the Committee on Absence of Mem-